NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 133/2017 in C.P. No. 2/73(4)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>26.05.2017</u>

Name of the Company:

Neelu Gupta

Neesa Leisure Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Jaimin R. Dave

Advorate Petitioner

Learned Advocate Mr. Jaimin Dave present for Original petitioner.

Original Petitioner shall file reply within two weeks serving a copy in advance to the Original Respondent.

List the matter on 25.07.2017

Dated this the 26th day of May, 2017.